

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-519**

(IB)-415(PB)/2019

IA/2865/2023, IA-1023/2021, IA/2642/2023, CA-1374/2019, CA-2359/2019,  
IA-625/2021, IA-1113/2020, IA-2373/2020, IA-2943/2020, CA-2514/2019,  
IA-2656/2020, IA-3471/2020, IA-3445/2020, IA-3740/2020, IA-3802/2020,  
IA-3552/2020, IA-5398/2021

**IN THE MATTER OF:**

Unimax International

....Applicant

**Vs.**

M/s. Soho Infrastructure Pvt Ltd.

....Respondent

**SECTION**

U/s 9 of (IBC) CIRP

**Order delivered on 11.09.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Geetesh Meena

For the Respondent :

**ORDER**

List this matter before the Regular Bench on **17.10.2023**.

Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (T)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (J)**